F.No.A.32018/ 23 /2017-Ad.III(A)-pt-IV-(2)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

4th Floor, Hudco Vishala Building
Bhikaji Cama Place, R. K. Puram,
New Delhi, the 1 Jan., 2018

To
All Cadre Controlling Authorities/
Directors General under CBEC.

Subject: Clarification regarding promotion of Stenographer Grade-II in PB-I with GP-2400 (Erstwhile stenographer grade-III) to the post of Stenographer grade-I in PB-II with GP-4200 (Erstwhile Stenographer grade-II/Stenographer grade-I) and Stenographer grade-I in PB-II with GP-4200 (Erstwhile Stenographer grade-II/Stenographer grade-I) to the post of Inspector in PB-II with GP-4600 -reg.

Sir,

A number of references, receipts under RTIs & CPGRAMs have been received from different CCAs, Official and Citizens on the above mentioned subject.

2. Vide Board’s letter No.A-11013/20/2010 Ad.IV dated 22.12.2010 the cadres of Steno Grade-I [pre-revised pay scale of Rs.5500-9000] and Steno Grade-II [pre-revised pay scales of Rs.5000-8000/-] were merged in to a single Grade re-designated as Steno Grade-I in PB-2 with GP-4200. The Steno Grade-III [pre-revised pay scale Rs.4000-6000] was re-designated as Steno grade-II in PB-I with GP-2400. The order was made effective from 01.01.2006. The implications of the merger are that erstwhile Steno Grade-I & Steno Grade-II (Later being the feeder grade of the former) were merged and re-designated as Steno Grade-I in PB-2 with GP-4200, whereas erstwhile steno grade-III was re-designated as Grade-II in PB-2 with GP-2400/-. The Grade of erstwhile Steno Grade-III was not upgraded to Steno Grade-II only re-designated.

3. Once posts of two grades, one being the feeder grade of the other, have been merged to create a new grade, the RRs of either of the erstwhile post become infructuous. In case of pending notification of revised RRs, the newly created/re-designated posts will be filled up on the basis of the extant Guidelines for RRs, issued by the DOPT and with latter’s approval wherever necessary. A similar instruction was issued under Para number 6 of the Cadre Restructuring F.No.A.11019/08/2013-Ad.IV dated 18.12.2013 read as “Pending notification of revised RRs, wherever required, the newly created/re-designated posts will be filled up on the basis of the extant Guidelines for RRs, issued by the DOPT. Concurrence of DOPT would be obtained for the relaxations, wherever required.” For the grade of re-designated Steno Grade-II in PB-1 with GP-2400 [erstwhile Steno Grade-III in Pay Scale 4000-6000], RRs were amended on 3.3.2011 superseding RRs notified in 2004 pertaining to erstwhile Steno Grade-II [scale 5000-8000] and erstwhile Steno Grade-III [scale 4000-6000]. Supersession of RRs of erstwhile Steno Grade-II [scale 5000-8000] was in fructuous as those RRs had become defunct with merger of the erstwhile Steno Grade-I and erstwhile Steno Grade-II (Later being the feeder grade of the former) to a
common grade of Steno Grade-I in PB-2 with GP-4200. The RRs of newly created Stenographer grade-I in PB-II with GP-4200 (Erstwhile Stenographer Grade-II/Stenographer grade-I) was notified on 21.09.2015.

5. All these issues have been examined and submitted to the Board in different files for perusal and decision. No decision has been taken till date. Once decision is taken, the same shall be intimated to all CCAs. This is for information of all concerned.

Yours faithfully

(B.K. Manthan)
Under Secretary to the Govt. of India

Copy to:-

1. Office of Member (A) and JS (A/EC) for information.
2. Webmaster, CBEC with the request to place this communication in CBEC website at appropriate place.